

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.12 of 2014 (SZ)

Applicant(s)

Respondent(s)

M/s.Citizen Action Group, Jawan's
Colony, Bangalore

The Union of India, Ministry of
Environment and Forests, New Delhi
and others

Legal Practitioners for Applicant (s)

Legal practitioners for respondent(s)

A.Yogeshwaran

Mrs..Sumathi for R1 & R6
Mr.Devaraj Ashok for R2, R3 & R7
M/s.Prasanth Chandra and
T.V.Sekar for R4
M/s.Clinton D.Rozario and
Maitreyi Krishnan for R5

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 28th November, 2017</p> <p>It is seen that by order dated 9.10.2017 it is recorded that pleadings are completed.</p> <p>Post the matter for final arguments to 11.1.2018</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>